

ANNEXURE 3 — LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

As certified by the erstwhile Resolution Professional as at 03.06.2026, carried over under Regulation 16(1).

(Amount in Rs.)

Sl.	Name of creditor	Date of receipt	Amount claimed	Amount admitted	Nature	Covered by security interest	Covered by guarantee	Related party	Not admitted	Under verification	Remarks
1	State Bank of India	14-11-2025	1,04,77,14,666	1,04,77,14,666	FC	Yes	Yes	No	-	-	
2	HDFC Bank Limited	13-11-2025	74,34,99,709	74,34,99,709	FC	Yes	Yes	No	-	-	
3	IDFC First Bank Limited	12-11-2025	32,26,02,346	32,26,02,346	FC	Yes	Yes	No	-	-	
4	IndusInd Bank Limited	13-11-2025	62,96,29,222	62,96,29,222	FC	Yes	Yes	No	-	-	
5	Bank of Baroda	14-11-2025	37,95,76,126	37,95,76,126	FC	Yes	Yes	No	-	-	Claim revised
6	Authum Investment and Infrastructure Limited	31-12-2025	47,06,54,134	47,06,54,134	FC	Yes	Yes	No	-	-	Clarifications sought 24.02.2026 and 21.03.2026; fully admitted 21.03.2026
7	Mumbai District Central Co-operative Bank Limited	02-07-2026	94,19,59,789	92,11,00,708	FC	Yes	Yes	No	-	2,08,59,081	Claim received during liquidation. Principal admitted; interest under verification pending recomputation to 30.10.2025
	TOTAL		4,53,56,35,992	4,51,47,76,911					-	2,08,59,081	